						_	Annexure – 5						
Na	ame of the corporate debtor	: T & U Syst	tems Autom	obiles Private	Limited; Da	ate of comm	encement of Cl 09.04.2024	RP: 09.01.2024	4 and order red	eived/commur	nicated on 29.0	01.2024; List of creditors as on:	
List of operational creditors (Workmen)													
	(Amount in₹)												
SI.	Name of authorised Details of claim Details of claim admitted Amount of Amount of Amount of Amount of Amount of Remarks, if												
No.	representative, if any	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if	contingent claim	any mutual dues, that may be	claim under verification	claim not admitted		
				unitteu		purty	applicable		set-off				
NIL													
Annexure – 6													
Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 09.04.2024													
List of operational creditors (Employees)													
(Amount in₹)													
SI.	Name of authorised	Details	of claim	Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any	
No.	representative, if any	Date of	Amount	Amount of	Nature of	Whether	% of voting	contingent	any mutual	claim under	claim not		
		receipt	claimed	claim	claim	related	share in CoC,	claim	dues, that	verification	admitted		
				admitted		party?	if		may be set-				
							applicable		off				
		ł					1						